

22.11.2000

CA 1557/93

Hon. Mr. S. Dayal, AM
Hon. Mr. Rafiq, Uddin JM

List has been revised. None for
the applicant. Sri P. Mathur is present
for the Respondents.

The case is, therefore, dismissed
in default and for non-prosecution.

Dr
J.M.

AM
AM.

Nath
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